INVESTMENT FROM LAND BORDER SHARING COUNTRIES

2366. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that in the past two years, 80 foreign direct investment proposals from countries sharing a land border with India were granted permission to invest in India;

(b) if so, whether it is also a fact that almost all proposals referred to above were from China;

(c) if so, the facts thereof;

(d) whether nearly 400 proposals were received in all in two years under FDI; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a) to (c): Since April 2020, 98 foreign direct investment (FDI) proposals from countries sharing land border with India were approved by various Administrative Ministries/Departments. Many of these proposals mentioned above are from China, either directly or indirectly.

(d) to (e): Since April 2020, 423 FDI proposals from countries sharing land border with India were received by various Administrative Ministries/Departments. Majority of the proposals received are in Trading, Technology, Electronics, Automobiles, Renewable Energy, Financial Services, Pharmaceuticals and Chemicals sectors.